NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/33/ (IB)/2017

NAME OF THE PETITIONER(S)

: SRINIVASAN.C

NAME OF THE RESPONDENT(S)

: ZYLOG SYSTEMS INDIA LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DONNING K. BABU

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<u>ORDER</u>

No representation for the Petitioner. Representative of Official Liquidator present and has submitted an order dt. 12.12.2016 that has been passed by the Hon'ble High Court of Madras for winding up of the respondent company. Therefore, the petitioner is directed to file claim before the official liquidator. Accordingly the petition stands disposed of.

CA

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)